

## MATTERS UNDER RULE 377

- (i) **Need to Upgrade the Netaji Subhash Chandra National Institute of Sports, Patiala as University**

[English]

SHRI SANT RAM SINGLA (Patiala): Netaji Subhash Chandra National Institute of Sports located at Patiala has excellent facilities and academic apparatus viz., its buildings, playgrounds, libraries, scientific back-up and teaching faculty are second to none for it being accorded the status of a full-fledged university. With a bias for research in the areas of sporting activity, physical prowess and sports equipment, it may not need huge financial assistance from the Government to raise its level. The money which is at present being placed at the disposal of this Institute by the Government may require a little augmenting in the form of a recurring assistance to the proposed university.

It has been learnt that UGC and Planning Commission have already approved the conversion of this Institute into a University. Needless to say, this Institute which is of its own type in Asia is located in Sylvian surroundings in Patiala. Once its status is raised to that of a University, it would attract sports activists from all over Asia for academic excellence in the field of sports and youth activity.

As Punjab has always been doing yeoman service in the country in various fields, it deserves a special treatment in the sphere of academic excellence and sporting activities too.

I would urge upon the Government that

Netaji Subhash Chandra National Institute of Sports be upgraded to a university.

- (ii) **Need to Expedite Implementation of the Jabalpur Drainage Project as a part of Narmada Action Plan**

SHRI SHRAVAN KUMAR PATEL (Jabalpur): Sir, I congratulate the Government for surveys conducted for drawing out a Plan of Action for cleansing Narmada, involving sewage treatment in Jabalpur. It is learnt that a plan has been finalised and survey teams have been sent to Jabalpur and areas around to study the magnitude of the pollution of the river, the only river irrigating Madhya Pradesh. Omti Nullah, Moti Nullah and other drains carrying sewage and sullage into Narmada have been included for treatment before it is discharged into the river.

In this context, I urge upon the Government that the project for providing underground drainage to Jabalpur city which continues with its open conventional drainage system, should be taken up and implemented forthwith, as an integral part of the Narmada Action Plan, so as to ensure treatment of sewage before the drains fall into the river. Underground drainage system, is a basic necessity for a town, at least now, when we are entering the 21st century. A duly approved project for providing the underground drainage system to this city has been lying with Government for years together.

I would, therefore, urge upon the Central Government to ensure expeditious implementation of the Jabalpur drainage project, as a part of the Narmada Action Plan.